

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 70/2025

In

ORIGINAL APPLICATION NO. 784 OF 2024

IN THE MATTER OF:

Digambar Prasad

....PETITIONER

VERSUS

State of Uttarakhand & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 26.05.2025)

Digambar Prasad

....PETITIONER

VERSUS

1. State of Uttarakhand

Through District Magistrate, Dehradun

15-17, Nardev Shastri Marg, Race Course, Dehradun, Uttarakhand-248001

Email: dm-deh-ua@nic.in/ dehradundm@gmail.com **(RESPONDENT NO.1)**

2. Uttarakhand Pollution Control Board (UKPCB)

Through Member Secretary

94, Haridwar Road, Saket Colony,

Dharampure, Haridwar Road, Nehru Colony,

Saket Colony, Dharampure, Dehradun, Uttarakhand-248001

Email: msukpcb@yahoo.com **(RESPONDENT NO.2)**

3. Central Pollution Control Board

Through its Member Secretary,

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Email: mscb.cpcb@nic.in **(RESPONDENT NO.3)**

4. Director, Department of Drugs and Pharmaceuticals

Government of India

Room No. 340B, A-Wing, 3rd Floor,

Shastri Bhawan, New Delhi-110001

Email: divhead-pharmapolicy@pharma-dept.gov.in/
secretary@pharma-dept.gov.in **(RESPONDENT NO.4)**